

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 126
(IB)-2425(PB)/2019

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner/Applicant

v.

Jindal India Thermal Power Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 19.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Abhirup Dasgupta, Mr. Ishaan Duggal and
Ms. Bhawana Sharma, Advs.

For the Respondent

ORDER

List on 17.05.2021.



(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)